

**THE HIGH COURT OF MEGHALAYA
SHILLONG**

No.HCM.II/105/2016-Estt/1158 Dated Shillong, 20th December, 2016

N O T I C E

REFERENCE: **Advertisement No.HCM.II/98/2015/1673 dated 11th
June, 2015 (for the post of Driver)**

The list of candidates found eligible for inclusion in the process of driving test for the post of Driver has already been uploaded on 2nd December, 2016 with Roll Nos.

It is for information of all concerned that the driving test, for recruitment to the post of Driver will be held on 28th January, 2017 (Saturday) at 10:00 am at High Court of Meghalaya, Shillong.

Call letters to the eligible applicants for appearance in the driving test have been despatched by Registered Post. If for any reason, any eligible candidate (in the list already uploaded) does not receive the call letters by post, he may take a print out of the draft call letter relating to his roll number and paste a passport size photograph and bring the same for permission to appear in the driving test.

By Order,

REGISTRAR GENERAL

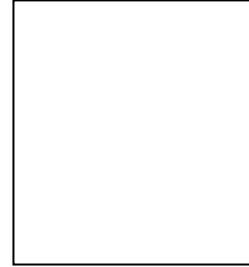
**THE HIGH COURT OF MEGHALAYA
SHILLONG**

No.HCM.II/105/2016-Estt/1159

Dated Shillong, 20th December, 2016

To,

Roll No: _____



Subject : Recruitment for the post of Driver (Advertisement No.HCM.II/98/2015/1673 dated 11th June, 2015)

Sir/Madam,

Against your application for the post of Driver, please be informed that you are called to appear in the driving test to be held on 28th January, 2017 (Saturday) at 10:00 am at High Court of Meghalaya, Shillong.

You are also requested to paste a passport size photo on this call letter and bring it with you for appearance in the driving test.

No candidate will be allowed to appear in the driving test without the call letter.

No TA/DA will be paid by the High Court for appearing in the driving test.

Yours faithfully,

REGISTRAR GENERAL